

[English]

15.14 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eighth Report presented to the House on 30th March, 1995, have recommended that leave of absence be granted to the following Members for the period mentioned against each:

- | | |
|---------------------------------|---|
| 1. Shri Tejsingh Rao Bhonsle | 6.8.94 to 26.8.94
14.3.95 to 31.3.95 |
| 2. Shri Rajaram Shankarrao Mane | 14.3.95 to 31.3.95 |
| 3. Shri B. Shankaranand | 14.3.95 to 31.3.95 |

Is the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

15.14 hrs.

COMMITTEES' REPORTS

Public Accounts Committee

Ninety-second Report

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker, Sir I beg to present ninety second Report of Public Accounts Committee.

[English]

15.14½ hrs.

Committee on Public Undertakings Thirty-ninth Report and Minutes

SHRI R. ANBARASU (MADRAS CENTRAL): I beg to present the Thirty-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Bharat Cooking Coal Limited and Minutes of the sittings of the Committee relating thereto.

[English]

15.14¾ hrs.

Standing Committee on Energy Fourteenth and Fifteenth Reports

SHRI SHIV CHARAN MATHUR (BHILWARA): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on energy:

(1) Fourteenth Report of the Standing Committee on Energy on Action taken by the Government on the recommendations contained in their Tenth Report (Tenth Lok Sabha) on Modernisation and Growth of Coal Industry- A Critique.

(2) Fifteenth Report of the Standing Committee on Energy on Action Taken by the Government on the

Recommendations contained in their Fifth Report (Tenth Lok Sabha) on Non-Conventional Energy Sources Schemes, their assessment and implementation.

[English]

15.15 hrs.

Standing Committee on Petroleum and Chemicals

[Minutes]

SHRI SRIBALLAV PANIGRAHI (DEOGARH): I beg to lay on the Table, Minutes of the Standing Committee on Petroleum and Chemicals relating to Procedural and miscellaneous matters.

[English]

Standing Committee on Science and Technology, Environment and Forests Seventeenth Report

PROF. RADHIKA RANJAN PRAMANIK (MATHURAPUR): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Seventeenth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report (1993-94) of the Department of Biotechnology (Development of immuno-diagnostic kits, environmental conservation and biodiversity, medicinal and aromatic plants and implications of new GATT regime and Intellectual Property Rights with regard to new developments in biotechnology).

[English]

PRESENTATION OF PETITIONS

Re; Nationalisation and upgradation of Bankura Damodar River Railway by gauge conversion and its extension with a view to improving passenger and freight traffic services.

SHRI BASUDEB ACHARIA (BANKURA): Sir, I beg to present a petition signed by Shri Chandi Mukherjee, President, Bankura Damodar River Railway Paribahan Sangram Samity, West Bengal, regarding nationalisation and upgradation of Bankura Damodar River Railway by gauge conversion and its extension with a view to improving passenger and freight traffic services.

15.16 hrs.

[English]

OBSERVATION RE : SUSPENSION OF RULE 331G

MR. SPEAKER: The general discussion on Railway Budget has not taken place and the discussion on General Budget remains inconclusive. In view of this, Rule 331G of the Rules of Procedure and Conduct of Business in the House shall have to be suspended in its application to enable the Standing Committees to consider the Demands for Grants and make their reports thereon to the House, when it reassembles on the 24th April.

Now, does the House agree with this?